

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1653 of 2025 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 2168 of 2024	Navin M. Raheja Vs. Vipul Jain & Ors.	Mareesh Pravir Sahay
2.	I.A. No. 1655 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Decode Resolvency International Pvt. Ltd., Liquidator of The Corporate Debtor Vs. Prasun Kumar Roy, One of The Suspended Directors of the Board & Anr.	Ch. Dhilleswara Rao
3.	I.A. No. 1656 of 2025 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1880 of 2024	Regional Director, Employees' State Insurance Corporation Vs. Bimal Ashok Desai, RP of Fermos Engineering Pvt. Ltd.	Ritika Prasad
4.	I.A. No. 1657 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Akshay Kumar Bhatia Vs. Cue Learn Pvt. Ltd.	Pratik Chakma
5.	I.A. No. 1658 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	UCO Bank Vs. Subrata Das	Sarfaraz Khan
6.	I.A. No. 1659 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Soham Coal Pvt. Ltd. Vs. Vinod Tarachand Agrawal, RP of Kingston Paptech Pvt. Ltd. & Ors.	Aman A. Mir
7.	I.A. No. 1660 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	UCO Bank Vs. Rahul Gupta	Sarfaraz Khan

8.	I.A. No. 1662 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Vyankatesh Engineers & Contractors Pvt. Ltd. Vs. Mohanlal Ayyapan Pillai & Ors.	Naman Tandon
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By order
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Assistant Registrar